GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS LOK SABHA UNSTARRED QUESTION No.1655 TO BE ANSWERED ON 27.07.2016

LEARN AND EARN SCHEME

1655. DR. RAVINDRA KUMAR RAY:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- a) the details of the States covered under the learn and earn scheme;
- b) whether the Government is considering to cover more States under the scheme; and
- c) if so, the details thereof, State-wise and the time by which it is likely to be done?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

(a) to (c): "Seekho aur Kamao (Learn and Earn)", a placement linked skill development scheme, is implemented by the Ministry of Minority Affairs through selected Project Implementing Agencies (PIAs) all over the country. At present, the scheme is operational in 28 States and 2 Union Territories as per list at **Annexure**. There are no PIAs who have applied for the State of Goa and Union Territories namely, Andaman & Nicobar Islands, Lakshadweep, Chandigarh, Dadar & Nagar Haveli and Daman & Diu.

Annexure referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No. 1655 to be answered on 27.07.2016 regarding "Learn and Earn Scheme" asked by Dr. Ravindra Kumar Ray.

S. No.	States/UTs	
1	ANDHRA PRADESH	
2	ARUNACHAL PRADESH	
3	ASSAM	
4	BIHAR	
5	CHHATTISGARH	
6	DELHI	
7	GUJARAT	
8	HARYANA	
9	HIMACHAL PRADESH	
10	JAMMU & KASHMIR	
11	JHARKHAND	
12	KARNATAKA	
13	KERALA	
14	MADHYA PRADESH	
15	MAHARASHTRA	
16	MANIPUR	
17	MEGHALAYA	
18	MIZORAM	
19	NAGALAND	
20	ODISHA	
21	PUDUCHERRY	
22	PUNJAB	
23	RAJASTHAN	
24	SIKKIM	
25	TAMILNADU	
26	TELANGANA	
27	TRIPURA	
28	UTTAR PRADESH	
29	UTTARAKHAND	
30	WEST BENGAL	